

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.07.2019

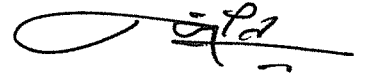
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/415/2019  
PETITION NUMBER : CP/1011/IB/2018  
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)  
(AKR HOLDINGS PVT LTD)  
NAME OF THE RESPONDENT(S) : SRI A AALAN PAUL & 5 OTHERS  
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① MUTHIAH THEVAR  
RAJAPANDIAN

RP



2 N. Kumar

Liquidator

N. Kumar

**ORDER**

The Liquidator is present. The **Registry** is directed to issue notice to the Respondents. The Liquidator is permitted to send private notice to the Respondents, and file proof of service of notice on next date of hearing. Put up on **01.08.2019 at 10.30 A.M.**

MS

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)